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Title: Regarding implementation of Mahatma Gandhi National Rural Employment Guarantee Act in North East.

SHRI JITENDRA CHAUDHURY (TRIPURA EAST): Hon. Madam, you must be aware thousands of people from rural India and one Chief Minister of a State have assembled today at Jantar Mantar because this Government is very emphatically trying to dismantle MGNREGA under which 100 man-days of work has been assured to the rural families.

Madam, if you see, the present situation of the implementation of MGNREGA, this year the Labour Budget approved by the Government was Rs.64,510 crore. Out of that, the Budget Estimate was about Rs.40,000 crore, that is, it is less than Rs.20,000 crore. Till today only Rs.20,428 crore has been released. There is no mention how the residual amount will be spent in another 2-3 months. Madam, where 100 man-days of work is supposed to be generated and the people have to get that, there till today the average man-days of work generated is only 32. From the Ministry of Rural Development, Government of India, now an advisory has been sent to the State Governments that MGNREGA will be implemented in selective blocks only. Out of 7,000 blocks in our country, in 2,000 blocks only, people will enjoy this facility. So, this is severely attacking the right of the people. This cannot be done.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Hon. Member, Chaudhury Ji, about MGNREGA I can assure the House that there is no question of diluting MGNREGA but at the same we will discuss it....(*Interruptions*)

HON. SPEAKER: There is no discussion. I am sorry.

SHRI JITENDRA CHAUDHURY : In my State, till today we have been deprived of Rs.300 crore. This is happening. We have been protesting. But this Government is not doing anything....(*Interruptions*)

SHRI M. VENKAIAH NAIDU: Let us take up the business...(*Interruptions*)